

**Central Administrative Tribunal  
Principal Bench  
O.A. No. 2268/2014**

New Delhi this the 11th day of November, 2016  
**Hon'ble Sh. Raj Vir Sharma, Member (J)**

Sh. Pallan Ahirwar,  
S/o Sh. Channu Ahirwar, Age 42 years,  
R/o H.No. 333, First Floor,  
Group 'D'  
Pocket B-5, Sector-II  
Rohini Delhi -110085  
Designation Driver ... Applicant

**(By Advocate: None)**

Versus

1. The Govt. of NCT of Delhi,  
Through its Chief Secretary,  
New Delhi.
2. Delhi Jal Board,  
Govt. of NCT of Delhi  
Varunalaya, Phase-II, Karol Bagh,  
New Delhi. ... Respondents;

**(By Advocate: Mr. Rajeev Kumar)**

**ORDER (ORAL)**

None for the applicant even on the revised call. Mr. Rajeev Kumar, learned counsel for the respondents is present and is ready to argue the case. On the last date i.e. 22.09.2016 also, none appeared for the applicant.

2. It appears that the applicant has lost interest in pursuing this case.
3. Therefore, this OA is dismissed in default and for non-prosecution.

**(Raj Vir Sharma)  
Member (J)**

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